

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

24


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 OTHERS
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	R. CHANDRA MOHANU	Counsel for Respondent	
	N. KUMAR	LIQUIDATOR	N/K

ORDER

Both the sides are present. It has been submitted by Counsel for the Suspended Director that provisional accounts till 31.03.2019 have been provided to the Resolution Professional both by way of hard as well as soft copies. The Resolution Professional is directed to verify the same and make submissions on next date of hearing. Put up on 17.10.2019 at 10.30 A.M.


(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)